CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH

THIS THE 4TH DAY OF MARCH, 2004 Original Application No.199 of 2004

## CORAM:

HON.MR.JUSTICE S.R.SINGH, V.C.

## HON.MR.S.C.CHAUBE, MEMBER(A)

Gyanendra Kumar Srivastava, son of Motilal Srivastava, R/o Sinhoria Post Sinhoria, district Gorakhpur.

.. Applicant

(By Adv: Shri B.D.Pandey)

Versus

- Union of India through its Secretary Ministry of Communication Department of Posts, New Delhi.
- 2. Post Master General Gorakhpur Division, Gorakhpur.
- Sub Divisional Inspector Dak, Eastern Sub Division, Gorakhpur
- Pravar Adhikshak 'Dak' Gorakhpur Mandal, Gorakhpur.
- Dinesh Pandey, son of Sri Ram Dutt Pandey, R/o Sinhoria, Post Sinhoria, district Gorakhpur.

.. Respondents

(By Adv: Shri R.C.Joshi)

ORDER (Oral)

JUSTICE S.R.SINGH, V.C.

The applicant has prayed to issue forder or direction in the nature of mandamus, directing the respondents to appoint the applicant on the post of E.D.Mail Peon in the Postal department. The case of the applicant is that he stood higher in merit on the basis of the marks obtained in the High school examination, yet he was not appointed and instead the 4th respondent

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has been appointed. The applicant, it is further submitted preferred a representations dated 27.9.02,27.1.03 and 28.8.03 for the redressal of his grievances and the learned counsel submits that the respondents may be directed to consider and dispose of the representations, We are of the view that the decision on the representation may take care of the principal relief claimed by the applicant in this OA.

Accordingly, we dispose of the OA at the admission stage itself with the direction to the Post Master General, Gorakhpur division, Gorakhpur to consider and dispose of the representation by passing a speaking order within a period of three months from the date of receipt of a copy of this order alongwith copies of the representations referred to above. Parties shall bear their own costs.

MEMBER(A)

VICE CHAPRMAN

Dated: 4th march, 2004

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